

**Name of the Corporate Debtor: TOPSGRUP SERVICES AND SOLUTIONS LIMITED; Date of Commencement of Liquidation: 21st September, 2022;
List of Stakeholders as on 7th December, 2022**

List of Other Stakeholders (other than financial creditors and operational creditors)

S. No.	Name of Creditor		Details of Claims Received		Details of Claims Admitted						Amount of Contingent Claims	Amount of Any Mutual Dues, that may be Set-off	Amount of Claim rejected	Amount of Claim Under-Verification	Remarks, if any
	Name of stakeholder	Category of stakeholders (preference shareholders /equity shareholders /partners/ others)	Date of Receipt of Claims	Total Amount Claimed	Total Amount of Claim Admitted	Nature of Claim	Amount Covered by lien or attachment pending disposal	Whether lien or attachment removed? (Yes/No)	Amount covered by Guarantee	% in total amount of claims admitted					
1	Atos Global IT Solutions & Services Private Limited	Others	17-10-2022	10,00,00,000	-	-	-	No	-	-	10,00,00,000	-	10,00,00,000	-	-
-	Total	-	-	10,00,00,000	-	-	-	-	-	-	10,00,00,000	-	10,00,00,000	-	-

Note:

- 1 The amount of claim is presently not admitted and is subject to further revision / substantiation / modification on the basis of receipt of any additional information/ evidences / clarifications and which warrants such revision / substantiation / modification.

- 2 In accordance with the Regulation 31(3) of Liquidation Regulations, 2016, the Liquidator may apply to the Adjudicating Authority to modify an entry in the list of stakeholders filed with the Adjudicating Authority, when he comes across additional information warranting such modification, and shall modify the entry in the manner directed by the Adjudicating Authority. Accordingly, an application shall be filed with the AA in this regard and therefore, this amended list shall be subject to the appropriate directions of the AA in this regard. Subsequently, on receipt of appropriate direction vide its order, the Liquidator shall re-constitute the Stakeholder's Consultation Committee.

Anshul Gupta - Liquidator

Topsgrup Services and Solutions Limited (Under Liquidation)

AFA No. AA2/10899/02/031123/202251 Valid till: November 03, 2023